

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:6975
ANSWERED ON:18.05.2012
IRREGULARITIES IN PURCHASE OF EQUIPMENTS
Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the composition of Purchase Committee set up for purchase of equipments of the Sports Injury Centre at Safdarjung hospital and the procedure adopted by the Committee for purchase of equipments;
- (b) the cost of various equipments purchased for the Sports Injury Centre during each of the last three years, yearwise;
- (c) whether any audit by the Government agency has been conducted for these purchases;
- (d) if so, the details thereof and the outcome thereof;
- (e) whether the Government has received certain complaints for the alleged irregularities in the purchases; and
- (f) if so, the action taken/being taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a): The Joint Purchase Committee (JPC) initially was comprised of the following officials of Safdarjung Hospital:

Dr. N. K. Mohanty - Chairman

Dr. Rajender Sharma - Member

Dr. (Mrs) G. Rath - Member

Dr. D.K. Gupta - Member

After February 2010, the JPC was reconstituted as under:

Dr. A.K. Rai - Chairman

Dr. Shalabh Kumar - Member

Dr. Vishnu Gupta - Member

Dr. Nikki Sabharwal - Member

Dr. Vandana Mehta - Member

All equipments of Sports Injury Centre have been procured through Advertised Tender Enquiry as per GFR 150. The Technical Bids received against the referred Tender were evaluated by the Technical Evaluation Committee of Sports Injury Centre, which also included outside Experts. The contracts of all the equipments procured were awarded after obtaining approval from Joint Purchase Committee and the competent authority.

(b): The list of various equipments alongwith its cost as provided by Safdarjung Hospital is annexed.

(c) to (f): Routine Audit for the financial year 2010-11 of Safdarjung Hospital and VMMC including Sports Injury Center was conducted by the Office of Director General of Audit, Central Expenditure and no such irregularity was pointed in the Audit Report.

However, some complaints regarding award of contract etc., have been received and necessary enquiry into these complaints is in progress as per extant rules.